

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No. 06 of 2018 in
Appeal No. 201 of 2017**

Dated: 12th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**BLA Power Pvt. Ltd. ...Appellant(s)
Vs.
State of Madhya Pradesh through Respondent(s)
Energy Departments & Ors.**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri**

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **13.11.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/js